

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 01.09.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp app (AT)(CH) (Ins) No. 89/2021	Fipola Retails (India) Private Limited V M2N Interiors	Rohan Rajasekaran N. V. Prakash	J. Manivannan M. Govindaraju
2.	Comp app (AT)(CH) (Ins) No. 107/2021	Precision Hydraulics Private Limited V Bhairavi Cargo and Logistics Private Limited	K.Senguttuvan	

For orders/Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH) (Ins) No. 54/2021	Telangana state Trade Promotion Corporation Vs A.P. Gems & Jewellery Park (P) Ltd & Another	Lokeshwar Reddy	Y. Suryanarayana – R1 R. Saravanan – R2

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. App (AT) (CH) (Ins) No. 45/2021	Power Grid corporation of India ltd Vs ASTER Pvt ltd & 3 others	M.S.Paul J Hudson Samuel	B. Dhanaraj – R1 NVS Associates -R2 Sivakumar -R3
5.	Comp App (AT)(CH) (Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	B. Dhanaraj Caveator for R1
6.	Comp App (AT)(CH) (Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
7.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2
8.	Comp App (AT)(CH) (Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2
9.	Comp App (AT)(CH) (Ins) No. 169/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi	S. Sathish
10.	Comp App (AT)(CH) (Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian - R2

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Member (J)

(Chennai Bench)